

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

DFR NO. 4239 OF 2017

Dated: 28th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Essar Power Gujarat Limited

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr.

.... Respondent(s)

**Counsel for the Appellant(s) : Mr. Anand Kumar Shrivastava
Mr. Molshree Bhatnagar**

ORDER

List the matter on **23-10-2018**, subject to curing the defects.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/kt